

TA 783/87

3.1.90

Hon. D. K. Agrawal, JM

Sri P. N. Katju, learned Counsel for the Respondents is present. No one is present for the Applicant. Let learned Counsel for the Applicant be intimated and list it for hearing on 28.2.1990.

Dep
JM

Meeta
(4/11)
+ RKNigam
Adv

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Kury

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X

28.2.90 Hon'ble K. Opeyga AM.
Hon'ble J. P. Sharma JM.

Sri P. N. Katju, learned Counsel for the respondents is present. ^{It is intimated} None is present for the Applicant. ^{in previous occasions i.e. 3/11/89, 23/11/89, 12/12/89, 18/1/90 etc} Call is dismissed in default for non prosecution.

Deer
JM.

P
AM.

de

20.3.90 Copy of order prepared.